## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI



OA NO. 1950/2001

This the 29th day of April, 2003

HON'BLE SH. KULDIP SINGH, MEMBER (J)

Smt. Uttam Kaur Headmistress, Kendriya Vidyalaya R/o 32/1 Candeth Enclave Sardhana Road Meerut-250001 (UP) (By Advocate: Sh. S.N.Anand)

1.

2.

31.

Versus

Union of India through Secretary Ministry of Human Resource Development (Department of Education) Shastri Bhawan New Delhi-110001.

The Commissioner Kendriya Vidyalaya Sangathan Shahid Jit Singh Marg, 18, Institutional Area New Delhi-110016.

The Assistant Commissioner Kendriya Vidyalaya Sangathan Regional Office, Dehradun (UP).

4. The Principal
Kendriya Vidyalaya,
Sikh Lines, Meerut (UP).
(By Advocate: Sh. S.Rajappa)

## OD FR DD EE FR ((ODFRAALL))

Heard learned counsel for applicant.

2. Applicant was given choice either to join at Kendriya Vidyalaya Hazratpur or at Kendriya Vidyalaya, Fatehgarh. Keeping in view the stated made at Bar by counsel for applicant, respondents were directed to post the applicant at Kendriya Vidyalaya, Fatehgarh within 15 days.

3. OA stands disposed of without prejudice to the rights of the parties.

( KULDIP SINGH )
Member (J)

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